

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 1132
TO BE ANSWERED ON 13TH DECEMBER, 2022

INCREASE OF STREET DOGS

1132. SHRI HIBI EDEN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the number of street dogs in the country has increased, if so, the details thereof and action taken thereon during the last five years and the current year, State/UT-wise;
- (b) whether the Government intends Kudumbasree as one of the recognized organizations to undertake an animal birth control programme in the State of Kerala and if not, the reasons therefor;
- (c) whether the Government inspected Kudumbasree in Kerala and found out that these centres are not fulfilling the minimum criteria for carrying out the Animal Birth Control Programme, if so, the details thereof;
- (d) whether the centres in Kerala by Kudumbasree have the minimum standards for conducting sterilization and immunization of stray dogs and if so, the details thereof; and
- (e) whether the Government is of the belief that inefficient employees and an inadequate system of Kudumbasree are the basic reasons for the increase of stray dogs in Kerala?

ANSWER

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PARSHOTTAM RUPALA)**

- (a) No. Sir. As per the Livestock Census conducted in the year 2012, the number of stray dog population was 17138349 and after the Livestock Census conducted during 2019, The Member is 15309355.
- (b) To control the population of the street dogs, the Central Government has framed the Animal Birth Control (ABC) (Dogs) Rules, 2001 (as amended in 2010) which is to be implemented by the local authority to control the population of stray dogs. The street dogs shall be sterilized and immunized by participation of animal welfare organizations, private individuals and the local authority. Further, the Animal Welfare Organizations intending to carry out the ABC Programme need to be recognized by the Animal Welfare Board of India (AWBI). The Animal Welfare Board of India is examining the requests of the union Animal Welfare Organizations based on the available infrastructure and manpower available with the organization.

(c) & (d) Kudumbashree had applied for ABC Permission to the Board for its ABC Centres in 8 Districts (multiple centers in each Districts). Inspection reports from the State Government were received in case of all its ABC Centers with the recommendation to grant them ABC Permission. The Centres were re-inspected by the team constituted by the Animal Welfare Board of India (AWBI). It was observed that the proposed Centres were not fulfilling the minimum criteria for carrying out ABC program as the Centre was closed for more than 6 months as per the direction of the High Court of Kerala vide order dated 17.12.2021.

The deficiencies pointed out by the AWBI Team were informed to the Organization to upgrade the ABC Centre as per the minimum standards for conducting sterilization and immunization of stray dogs vide letter dated 06.07.2022.

(e) The control of stray animal population is the mandate of the local bodies and also to ensure the proper implementation of the ABC (Dogs) Rules, 2001 the local bodies themselves or Animal Welfare Organizations who are having the adequate infrastructure and other required facilities as per the revised AWBI Module.
